

**GOVERNMENT OF INDIA
MINISTRY OF TOURISM**

**LOK SABHA
UNSTARRED QUESTION NO.2425
ANSWERED ON 09.05.2016**

TAX REBATE AND RELAXATIONS

2425. SHRI NAGAR RODMAL:

Will the Minister of TOURISM be pleased to state:

- (a) whether the tourism industry has requested the Government for fiscal benefits including tax rebate and relaxations;**
- (b) if so, the details thereof and the action taken by the Government in this regard;**
- (c) the details of the tourist places developed by the Government in the country during the current Five Year Plan;**
- (d) whether the Government proposes to establish the special tourist zones in the country; and**
- (e) if so, the details thereof?**

ANSWER

**MINISTER OF STATE FOR TOURISM (INDEPENDENT CHARGE)
(DR. MAHESH SHARMA)**

(a): Yes, Madam.

(b): The Tourism Industry had requested the Government of India for fiscal benefits/tax rebate like lowering investment limit under Section 32 AC of Income Tax (IT) Act 1961, extension of benefits under Section 35 AD of IT Act 1961, exemption of service tax on room tariff to be increased, extension of CENVAT credit, foreign exchange earning linked deductions on profits etc.

The aforesaid requests of the tourism industry were sent to Ministry of Finance which has not been considered.

(c): Development of tourism products is primarily the responsibility of State Governments/UTs. The Ministry of Tourism provides Central Financial Assistance (CFA) to State Governments/Union

Territory Administrations for various tourism projects subject to availability of funds, liquidation of pending utilization certificates against the funds released earlier and adherence to the relevant scheme guidelines. The list of number of projects and amount sanctioned under various schemes including Swadesh Darshan and PRASAD during 2012-13, 2013-14, 2014-15 and 2015-16 (till 31st December, 2015) is given in Annexure.

(d): At present there is no proposal under consideration with the Ministry of Tourism for Special Tourism Zones.

(e): Does not arise.

ANNEXURE**STATEMENT IN REPLY TO PART (c) OF LOK SABHA UNSTARRED QUESTION NO.2425 ANSWERED ON 09.05.2016 REGARDING TAX REBATE AND RELAXATIONS.**

The list of number of projects and amount sanctioned under various schemes including Swadesh Darshan and PRASAD during 2012-13, 2013-14, 2014-15 and 2015-16 (till 31st December, 2015)

2012-2013**(Rs. in lakh)**

Sl. No.	Name of the State	No. of Projects	Amt. Sanctioned
1.	Andhra Pradesh	4	6278.73
2.	Arunachal Pradesh	16	6612.50
3.	Andaman & Nicobar	0	0.00
4.	Assam	0	0.00
5.	Bihar	1	500.00
6.	Chandigarh	0	0.00
7.	Chhattisgarh	0	0.00
8.	Dadra & Nagar Haveli	0	0.00
9.	Daman & Diu	0	0.00
10.	Delhi	2	2461.91
11.	Goa	2	50.00
12.	Gujarat	1	486.75
13.	Haryana	0	0.00
14.	Himachal Pradesh	11	3029.88
15.	Jammu and Kashmir	25	11260.00
16.	Jharkhand	2	4885.71
17.	Kerala	6	7826.53
18.	Karnataka	0	0.00
19.	Lakshadweep	0	0.00
20.	Maharashtra	5	7914.79
21.	Manipur	7	3595.62
22.	Meghalaya	1	17.94
23.	Mizoram	3	49.15
24.	Madhya Pradesh	20	20989.75
25.	Nagaland	11	4556.66
26.	Odisha	2	61.30
27.	Puducherry	0	0.00
28.	Punjab	2	50.00
29.	Rajasthan	0	0.00

30.	Sikkim	13	7020.18
31.	Tamil Nadu	2	2041.97
32.	Telangana	5	4191.34
33.	Tripura	0	0.00
34.	Uttar Pradesh	12	3486.15
35.	Uttarakhand	2	1297.47
36.	West Bengal	3	4694.46
	Total	158	103358.79

2013-2014

(Rs. in lakh)

Sl. No.	Name of the State	No. of Projects	Amt. Sanctioned
1.	Andhra Pradesh	14	4532.02
	Combined Projects for Andhra Pradesh & Telangana	1	4588.80
2.	Arunachal Pradesh	11	7473.64
3.	Andaman & Nicobar	0	0.00
4.	Assam	0	0.00
5.	Bihar	14	11109.85
6.	Chandigarh	0	0.00
7.	Chhattisgarh	0	0.00
8.	Dadra & Nagar Haveli	0	0.00
9.	Daman & Diu	0	0.00
10.	Delhi	2	5768.98
11.	Goa	0	0.00
12.	Gujarat	0	0.00
13.	Haryana	8	1487.25
14.	Himachal Pradesh	1	3371.52
15.	Jammu and Kashmir	15	7618.54
16.	Jharkhand	1	500.00
17.	Kerala	10	4065.63
18.	Karnataka	8	3228.71
19.	Lakshadweep	0	0.00
20.	Maharashtra	6	6795.18
21.	Manipur	8	7234.84
22.	Meghalaya	3	46.90
23.	Mizoram	10	4711.16
24.	Madhya Pradesh	9	10021.29
25.	Nagaland	11	5222.01
26.	Odisha	12	6543.08
27.	Puducherry	1	4848.16
28.	Punjab	2	1038.86

29.	Rajasthan	10	5174.71
30.	Sikkim	14	10485.00
31.	Tamil Nadu	0	0.00
32.	Telangana	8	3370.07
33.	Tripura	0	0.00
34.	Uttar Pradesh	26	13071.32
35.	Uttarakhand	29	21772.67
36.	West Bengal	0	0.00
	Total	234	154080.19

2014-15

(Rs. in lakh)

Sl. No.	Name of the State	No. of Projects	Amount Sanctioned
1.	Andhra Pradesh	11	9515.53
2.	Arunachal Pradesh	8	8455.35
3.	Andaman & Nicobar	0	0.00
4.	Assam	3	3568.11
5.	Bihar	3	4220.47
6.	Chandigarh	0	0.00
7.	Chhattisgarh	5	990.13
8.	Dadra & Nagar Haveli	0	0.00
9.	Daman & Diu	1	775.54
10.	Delhi	0	0.00
11.	Goa	1	879.04
12.	Gujarat	0	0.00
13.	Haryana	3	121.66
14.	Himachal Pradesh	0	0.00
15.	Jammu and Kashmir	2	732.50
16.	Jharkhand	0	0.00
17.	Kerala	0	0.00
18.	Karnataka	1	5000.00
19.	Lakshadweep	0	0.00
20.	Maharashtra	0	0.00
21.	Manipur	7	14752.51
22.	Meghalaya	0	0.00
23.	Mizoram	3	4879.69
24.	Madhya Pradesh	5	3690.54
25.	Nagaland	10	5980.20
26.	Odisha	3	6488.34
27.	Puducherry	0	0.00
28.	Punjab	3	4831.98
29.	Rajasthan	2	149.93

30.	Sikkim	8	5200.00
31.	Tamil Nadu	0	0.00
32.	Telangana	4	504.36
33.	Tripura	0	0.00
34.	Uttar Pradesh	4	3368.05
35.	Uttarakhand	1	391.69
36.	West Bengal	0	0.00
	GRAND TOTAL	88	84495.62

Includes Projects relating to Product/Infrastructure Development for Destinations and Circuits (PIDDC), Human Resource Development (HRD), Fairs and Festivals & Rural Tourism.

Projects sanctioned in 2014-15 and 2015-16 (till 31.12.2015) under Swadesh Darshan.

2014-15

(Rs. in Crore)

Sl. No.	Name of the Circuit	State	Name of Project	Amount Sanctioned
1.	Coastal Circuit	Andhra Pradesh	Development of Kakinada Hope Island Konaseema as World class coastal & Eco Tourism Circuit in Andhra Pradesh	69.83
2.	North-East India Circuit	Arunachal Pradesh	Bhalukpong-Bomdila-Tawang in Arunachal Pradesh	50.00
3.	Buddhist Circuit	Bihar	Cultural Centre, Bodhgaya	33.17
			Total	153.00

2015-16

(Rs. in Crore)

Sl. No.	Name of Theme	State	Name of Project	Amount Sanctioned
1.	North-East India Circuit	Manipur	Development of Tourist Circuit in Manipur: Imphal-Moirang-Khongjom-Moreh	89.66
2.	North-East India Circuit	Sikkim	Development of Tourist Circuit linking - Rangpo (entry) - Rorathang - Aritar - Phadamchen - Nathang -	98.05

			Sherathang - Tsongmo - Gangtok - Phodong - Mangan - Lachung - Yumthang - Lachen - Thangu - Gurudongmer - Mangan - Gangtok - Tumin Lingee - Singtam (exit) in Sikkim	
3.	Eco Circuit	Uttarakhand	Integrated Development of Eco-Tourism, Adventure Sports, Associated Tourism related Infrastructure for Development of Tehri Lake & Surroundings as New Destination-District Tehri, Uttarakhand.	80.37
4.	Coastal Circuit	Andhra Pradesh	Development of Coastal Tourism Circuit in Sri Potti Sriramalu Nellore in Andhra Pradesh	60.38
5.	North-East India Circuit	Arunachal Pradesh	Integrated Development of Adventure Tourism in Arunachal Pradesh	97.14
6.	Eco Circuit	Kerala	Gavi-Patha-Namthitta-Vagamon-Thekkady	99.22
7.	Desert Circuit	Rajasthan	Development of Sambhar Lake Town and Other Destinations under Desert Circuit in Swadesh Darshan Scheme	63.96
8.	Tribal Circuit	Nagaland	Development of Tribal Circuit Peren -Kohima-Wokha, Nagaland	97.36
9.	Eco Circuit	Telangana	Integrated Development of Eco Tourism Circuit in Mahaboobnagar district, Telangana.	91.62
10.	Wildlife Circuit	Madhya Pradesh	Development of Wildlife Circuit at Panna - Mukundpur-Sanjay-Dubri-Bandhavgarh-Kanha-Mukki-Pench in Madhya Pradesh	92.22

11.	Wildlife Circuit	Assam	Wildlife Circuit of Assam	95.67
12.	North-East India Circuit	Tripura	Development of North East Circuit : Agartala - Sipahijala - Melaghar - Udaipur - Amarpur - Tirthamukh - Mandirghat - Dumboor- NarikelKunja - Gandachara - Ambassa	99.59
13.	Eco Circuit	Mizoram	Integrated Development of New Eco-Tourism at Thenzawl, Reike & South Zote	94.91
14.	Coastal Circuit	West Bengal	Development of Beach Circuit - Udaipur - Digha - Shankarpur - Tajpur - Mandarmani - Fraserganj - Bakhlai -Henry Island	85.39
15.	Coastal Circuit	Puducherry	Development of Union Territory of Puducherry as Tourist Circuit under "Swadesh Darshan" Scheme	85.28
			Total	1330.82

Projects sanctioned in 2014-15 and 2015-16 (till 31.12.2015) under PRASAD.

2014-15

(Rs. in Crore)

Sl. No.	Name of the State & project	Amount Sanctioned
	BIHAR	
1.	Development of basic facilities at Vishnupad temple, Gaya, Bihar	4.29
	UTTAR PRADESH	
2.	Development of Mathura-Vrindavan as Mega Tourist Circuit (Ph-II)	14.93
3.	Construction of Tourist Facilitation Centre at Vrindavan, Distt. Mathura	9.36
	ODISHA	
4.	Infrastructure Development at Puri, Shree Jagannath Dham- Ramachandi-Prachi River front at Deuli under Mega Circuit	50.00
	Total	78.58

	2015-16	
	PUNJAB	
1.	Development of Karuna Sagar Valmiki Sthal at Amritsar	6.45
	RAJASTHAN	
2.	Integrated Development of Pushkar/Ajmer	40.44
	ANDHRA PRADESH	
3.	Development of Amaravati Town, Guntur District of Andhra Pradesh as Tourist Destination	28.36
	ASSAM	
4.	Development of Kamakhya Temple and Pilgrimage Destination in and around Guwahati.	33.98
	BIHAR	
5.	Development of Patna Sahib	41.54
	Total	150.77
